COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 287 & 286 OF 2017 IN DFR NO. 363 OF 2017

Dated: 30th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

NLC Industries Ltd. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg

Ms. Saloni Sacheti

ORDER

IA NO. 286 of 2017
(Appl. for condonation of delay in filing)

Issue fresh notice to the Respondents returnable on 11.07.2017. Dasti, in addition, is permitted.

List the matter on <u>11.07.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson